

**Supply of Kerosene Oil to Orissa**

627. Shri Dhuleshwar Meena :  
Shri Ramachandra Ulaka:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the normal monthly requirement of kerosene oil of Orissa State;

(b) the quantity now available for distribution; and

(c) the plans for meeting the normal kerosene requirement of Orissa State?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramiah): (a) to (c). On the basis of sales during July, 1966 to January, 1967, when there were no complaints of shortage, and the States requirement of Kerosene Oil was being met in full, the normal monthly requirements come to 4,700 tonnes. The existing quota of 5,750 tonnes per month, is adequate to meet the requirements of Orissa in full.

**Dams for irrigation in Orissa**

628. Shri A. Dipa: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Central Government have received any proposal from the Orissa Government for the construction of dams for irrigation purposes on the rivers Bag Nadi, Khadang, Sagadia, Satighat and Lakminal; and

(b) if so, what steps Government are going to take in the matter and when?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No.

(b) Does not arise.

**महाराष्ट्र के गांवों में बिजली की व्यवस्था**

629. श्री दे० शि० पाटिल :

श्री बलकृष्ण :

श्री टी० ए० पाटिल :

श्री कांबले :

नया सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि तीसरी पंचवर्षीय योजना में महाराष्ट्र के गांवों में बिजली की व्यवस्था करने पर कुल कितनी धनराशि व्यय की गई थी ?

सिंचाई और विद्युत् मंत्री (डा० कु० ल० राव) : 2,011.92 लाख रुपये ।

**Surplus Credited to Foreign Governments Accounts**

630. Shri Manubhai Amersey: Will the Minister of Finance be pleased to state the total surplus credited to the Accounts of Foreign Governments with whom India has Rupee Payment Agreement?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): A statement showing Credit balances of Rupee Payment Countries as on 28th February 1967 is placed at the Table of the House. [Placed in the Library. See No. LT-272/67]

**योजनाओं के अन्तर्गत राज्यों को दी गई वित्तीय सहायता**

631. श्री नीतिराज सिंह चौधरी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार ने पहली, दूसरी तथा तीसरी पंचवर्षीय योजनाओं की प्रवृत्तियों में प्रत्येक राज्य को पृथक्-पृथक् कितनी-कितनी राशि दी थी;

(ख) विभिन्न क्षेत्रों के अन्तर्गत उपरोक्त राशि के पृथक्-पृथक् आंकड़े क्या हैं;

(ग) राज्यों ने उपरोक्त राशि में से कितनी राशि का उपयोग किया; और

(ब) क्या प्रयोग में न लाई गयी राशि सब राज्यों को दी जावेगी ?

उप-प्रधानमंत्री और वित्त मंत्री (जी जीरारजी बेलाई) : (क) से (ब). सूचना इकट्ठी की जा रही है और उत्तर सभा की बैठक पर रख दिया जायगा ।

**Development of Rouse Avenue Area, New Delhi**

632. **Shri Eswara Reddy:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the area in Rouse Avenue, New Delhi is being developed and plots allotted to the various cultural and educational organisations;

(b) if so, whether the plots have been handed over to the various organisations to whom the allotments have been made; and

(c) if not, the reasons for the delay?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes. An area of about 4 acres has been added for institutional use in Rouse Avenue under the Master Plan

(b) Only one plot has so far been handed over to the allottee organisation.

(c) It will take some time to get the existing houses in the area vacated, to demolish the structures and to re-develop the area by providing roads and services.

**Family Planning Programme**

633. **Shri Baburao Patel:** Will the Minister of Health and Family Planning be pleased to state:

(a) the precise monetary incentives Government propose to offer to private medical practitioners in the family planning programmes,

(b) the scale and amount payable to the medical practitioners;

(c) other cash incentives to the people willing to undergo vasectomy and sterilisation,

(d) the hospital facilities that would be made available to those desiring any kind of birth control measure;

(e) the names of cities and hospitals where such facilities would be made available,

(f) whether these facilities would be free; and

(g) if not, the charges to be levied?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Detailed discussions in this regard have recently been held with the representatives of the India Medical Association. The matter is under active consideration and is likely to be finalised very soon.

(b) The required information is as follows:

1 *Amount payable to doctors*—A sum of Rs 100 p.m. is payable to private medical practitioners working on part time basis in a regular Family Welfare Planning Centre for a minimum period of six hours per week.

2 *For Sterilization*—(i) An honorarium of Rs 10 for vasectomy operation and Rs. 100 for ten operations (including fees for professional services, transport and other expenses) while assisting in Sterilization camps arranged by State Governments.

(ii) Rs 100 for 5 Salpingectomy operations in a hospital.

3. *For IUCD*—Rs 2 for each case of insertion—The amount varies from State to State according to the pattern adopted by the State.

(c) The Government of India pay at the rate of over-all amount of Rs. 30 and Rs. 40 for each case of